

**R.O.C.No.20-A/2013-B2**

**CIVIL JUDGE**  
**POSTING**

**NOTIFICATION No. 3 / 2013**

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of Special Court to conduct exclusive trial of Land Grabbing cases at Thoothukudi in Thoothukudi District in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of Land Grabbing cases in the cadre of Civil Judge in various Districts.

Ms. F.Rehana Begum, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Thoothukudi in the newly sanctioned Court.

HIGH COURT, MADRAS  
DATED: 07 .01.2013.

Sd/- G.CHOCKALINGAM  
REGISTRAR GENERAL